

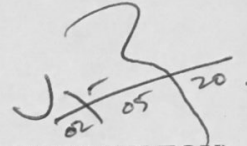
**GOVERNMENT OF NAGALAND
OFFICE OF THE CHIEF SECRETARY
NAGALAND: KOHIMA**

NO.CSO/GAB-I/COM/GEN-I/2020

Dated, Kohima, the 2nd May, 2020

ORDER

It is hereby ordered that all the existing guidelines with regard to the Lockdown in all parts of the State issued vide Order of even number dated 20.04.2020, will continue to remain operative till the issuance of fresh guidelines.



(TEMJEN TOY)
Chief Secretary

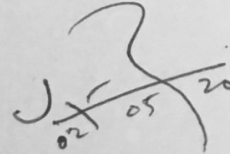
Dated, Kohima, the 2nd May, 2020

NO.CSO/GAB-I/COM/GEN-I/2020

Copy to:

1. The Commissioner & Secretary to Governor, Nagaland for information.
2. The ACS to Chief Minister, Nagaland for information.
3. The Sr. PS to Deputy Chief Minister, Nagaland for information.
4. The Sr. PS to all Ministers/Advisors for information.
5. The Home Commissioner, Nagaland for information.
6. The Director General of Police for information.
7. The Commissioner, Nagaland for information.
8. The JD, SIB for information.
9. The Pr. Accountant General, Nagaland for information.
10. All AHoDs/HoDs for information.
11. The Staff Officer, 3 Corps/IGAR (N)/ DIG, CRPF/ Comdt. BSF for information.
12. The PRC, DRC, ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong.
13. The Station Director, AIR and Doordarshan, Kohima for information.
14. The Director, IPR for wide publicity.
15. The Convenor, Lead Bank, SLBC for information of all banks.
16. All DCs/CP/SPs for information and necessary action.





(TEMJEN TOY)
Chief Secretary